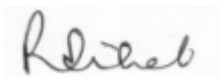


Form G

INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE DWARKADHISH UDYOG PRIVATE LIMITED ENGAGED IN WHOLESALE
TRADING OF GARMENTS AT RANCHI, JHARKHAND

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	SHREE DWARKADHISH UDYOG PRIVATE LIMITED CIN - U52190JH2012PTC000540
2	Address of the registered office	Shop No - 207, 2nd Floor, Samriddhi Square, Kishorganj, Ranchi, Jharkhand- 834001
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Shop No - 207, 2nd Floor, Samriddhi Square, Kishorganj, Ranchi, Jharkhand-834001
5	Installed capacity of main products/ services	The Company was engaged primarily in the business of Wholesale Trading of Garments.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2016 - 2017 Quantity- NA Value- Total Revenue- Rs. 75,37,45,492.32
7	Number of employees/ Workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statements (with schedules) of two years - Can be obtained by mailing at : sdupl.cirp@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/ U52190JH2012PTC000540
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at sdupl.cirp@gmail.com / lihalaco@gmail.com
10	Last date for receipt of Expression of Interest	21st September, 2026
11	Date of issue of Provisional List of Prospective Resolution Applicants	24th September, 2026
12	Last date for submission of objections to Provisional List	29th September, 2026
13	Date of issue of Final List of Prospective Resolution Applicants	01st October, 2026
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	01st October, 2026
15	Last date for submission of Resolution Plans	03rd November, 2026
16	Process email ID to submit EOI	sdupl.cirp@gmail.com
17	Details of the corporate debtor's registration status as MSME	NA



Rajesh Lihala

Resolution Professional of Shree Dwarkadhish Udyog Private Limited

Regd. No. IBBI/IPA-001/IP-P00525/2017-2018/10950

AFA Valid till 31/12/2026

11, Crooked Lane, Kolkata – 700069.

Email: lihalaco@gmail.com

Date: 31.08.2026

Place: Kolkata